

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2325
TO BE ANSWERED ON 03.08.2026

Measures to Curb Monkey Menace

2325. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the civic agencies of Delhi have failed to control the terror of monkeys in different parts of Delhi, particularly in North Avenue, South Avenue and their adjacent Government offices, if so, the details thereof and the reasons for the same;
- (b) whether the Government is aware that monkey troops frequently barge into homes, snatch food from kitchens, destroy satellite dishes and damage outdoor fixtures, telephone wires, etc, if so, the details thereof;
- (c) whether the Government has provided funds for a pilot project on immune-contraception for controlling the population of monkeys;
- (d) if so, the details of funds provided to the States by the Government during each of the last three years; and
- (e) the other steps taken/being taken by the Government to curb the menace of monkeys in North Avenue, South Avenue and its adjacent Government offices?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (e) The major monkey species involved in negative interactions in different parts of Delhi is the *Rhesus macaque*, which is not protected under the Wildlife (Protection) Act, 1972. Accordingly, it is managed by local civic bodies using extant provisions of relevant laws/acts in force in their respective jurisdiction besides directions of the Honourable High Court of Delhi dated March 14, 2007.

However, the Ministry provides financial assistance to State Governments and Union Territory Administrations under the Centrally Sponsored Scheme of Integrated Development of Wildlife Habitats for management of wildlife and its habitat in the country which *inter-alia* includes mitigation of human-wildlife conflict. The activities supported include procurement of early warning systems, construction and erection of physical barriers such as solar powered electric fencing, bio-fencing, trenches, boundary walls etc. to prevent depredation by wild animals which includes cattle lifting, crop damage, loss of life and property. Rapid Response Teams with community stewards are also deployed to mitigate Human-Wildlife Conflict. The details of funds released to States/UTs in the last three years are annexed herewith.

ANNEXURE

Annexure referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 2325 due for reply on 03.08.2026 regarding “Measures to Curb Monkey Menace”.

Details of funds released to State/ UT Governments under CSS-‘Development of Wildlife Habitats’ during 2023-24 to 2025-26.

(Rs. in lakhs)

S. No.	Name of States/UTs	2023-24	2024-25	2025-26
1	A & N Islands	0*	0*	0*
2	Arunachal Pradesh	672.462	1044.819	1456.2773
3	Assam	565.10763	1234.4652	791.99959
4	Bihar	336.37223	0*	66.69278
5	Chandigarh	16.498	0*	0*
6	Chhattisgarh	116.24868	135.58248	16.80041
7	Goa	50.10	66.44425	0*
8	Gujarat	206.99	801.58248	371.54061
9	Haryana	167.85	232.9722	205.32605
10	Himachal Pradesh	94.15328	172.31067	80.14962
11	Jammu & Kashmir	69.57972	73.97099	53.15445
12	Jharkhand	14.91025	71.93619	4.818
13	Karnataka	581.52346	800.8205	380.74875
14	Kerala	921.0361	909.63915	597.24019
15	Madhya Pradesh	471.81959	740.89064	307.5062
16	Maharashtra	554.69645	622.0670	497.75553
17	Manipur	231.72407	261.70605	0*
18	Meghalaya	243.56611	389.5938	35.50804
19	Mizoram	304.207	344.3258	532.43616
20	Nagaland	1306.3275	1490.04	998.905
21	Odisha	1005.08612	1108.46011	785.36118
22	Rajasthan	0*	0*	417.55485
23	Sikkim	187.03237	221.17	250.9924
24	Tamil Nadu	373.8902	661.78722	241.73035
25	Telangana	0*	0*	39.61404
26	Uttar Pradesh	290.64425	393.86725	389.51196
27	Uttarakhand	498.497	652.470665	285.38853
28	West Bengal	385.29988	183.14895	436.42348
29	Puducherry	5.22	0*	0*
30	Lakshadweep	124.655	217.185	260.7662
31	Tripura	186.05514	339.4863	15.39162
32	Ladakh UT	6.00	0*	0*
	Sub Total –I	9987.55203	13170.741895	9519.59329

* Funds were not released in certain cases where no expenditure was reported, proposals were not received from the States, or the proposals received were deficient vis-à-vis the extant requirements.